

(a) whether Government of India are in receipt of any progress report regarding the details of work already taken place in the strengthening of the Mulla Periyar Dam;

(b) if so, the details thereof;

(c) if not, whether Government of India propose calling for the progress report in this regard and lay it before the Table of the House; and

(d) who is supervising the work regarding the strengthening of the Mulla Periyar Dam and when it is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (d). Central Water Commission is receiving Progress Report of strengthening of Mulla Periyar Dam from the Chief Engineer (Irrigation), Public Works Department, Government of Tamil Nadu, who is supervising the work. Details of strengthening, as per Progress Report received to end of 31st October, 1980 are as under:—

(1) *Providing Reinforced Concrete Capping for the Main Dam:*

The work involves about 6000 cubic metres of concrete. So far, 1615 cu. m. of concrete has been laid.

(2) *Increasing the spillway capacity:*

6 Nos. of holes have been drilled to explore the foundations.

(3) *Cable strengthening:*

M/s. Comendia Ltd., Bombay, have been awarded this work and they are moving their machinery to the same site.

(4) *RCC Backing on the rear face:*

The new design of strengthening of the dam is being finalised.

It is not at present possible to give the actual date of completion of works.

12.00 hrs.

RE. CALLING ATTENTION NOTICE ETC.

SHRIMATI GEETA MUKHERJEE (Panskura): I have given a Calling Attention Motion against the Central Government's discriminating attitude towards West Bengal. There is an inordinate delay in clearing the pending Bills. There is either delay or refusal in giving licences to certain industrial units.

MR. SPEAKER: It is under consideration.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I have given an adjournment motion...

MR. SPEAKER: I am getting the facts.

(Interruptions)**

अध्यक्ष महोदय : मैं एक-एक आदमी की बात सुन सकता हूँ, सब बोलेंगे तो नहीं सुन सकूंगा ... आप फिर वही बात कर रहे हैं

Don't record without my permission.

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): Sir, there is a report about the blinding of some people in Bihar by the Police....

MR. SPEAKER: I am getting the facts and I will decide on the Calling Attention motion when I get the facts

श्री अटल बिहारी वाजपेयी (नई दिल्ली) : आप बतला दीजिये की कौन-कौन से हैं ?

अध्यक्ष महोदय : बिहार में कोई एलाइण्ड करने की बात है ... (व्यवधान) ...

... (व्यवधान) ...

हरिकेश जी आप बहुत समझदार हैं। मैं एक की बात का जवाब दे सकता हूँ, आप पांच सदस्य बोलेंगे तो न आप की बात का मुझे पता चलेगा और न मेरी बात का आप को पता चलेगा।

SHRI JYOTIRMOY BOSU: Sir, I have given an adjournment motion pointing out that in 9 States there is deadlock including Jammu & Kashmir.

MR. SPEAKER: I have not allowed it.

SHRI JYOTIRMOY BOSU: I just want to make a submission. Let me make it. In nine States of the country, there is a deadlock. Law and Order does not exist. Sir, please try to understand. Will you please consider my adjournment motion?

MR. SPEAKER: I have not allowed.

श्री रामविलास पासवान (ताजीपुर): अध्यक्ष जी, हम ने एडजार्नमेन्ट मोशन दिया था—अभी जो चुनाव हुए हैं, उन में बहुत धांधली हुई है, एक रिपोर्टर को पीटा गया है—ऐसा टाइम्स आफ इण्डिया में निकला है... बथ कैपचर किये गये हैं, अखबार के लोगों को मारा गया है...

अध्यक्ष महोदय: मैंने आप के एडजार्नमेन्ट मोशन को एडमिट नहीं किया है, फैक्ट्स फाइण्ड कर रहा हूँ।

I am trying to find out the facts on this.

एक माननीय सदस्य: कितनी देर तक फैक्ट्स-फाइण्ड किया जायगा?

अध्यक्ष महोदय: मैं अखबार की बात पर सीधा फैसला नहीं कर सकता हूँ

...(व्यवधान)...

SHRI HARIKESH BAHADUR (Gorakhpur): Sir, there is a failure on the part of the Government in checking the Police from blinding those who are held for committing crimes in Bihar by puncturing their eyes and pouring acid into them. I have given an adjournment motion on this.

MR. SPEAKER: I have already replied to you that I am getting the facts. After the report is received, I will consider for a Calling Attention motion.

(Interruptions)

मैंने कह दिया कि उस को बिजनैस एडवाइजरी कमेटी ने एडमिट किर लिया है। बी विल डिस्कस इट।

श्री जगपाल सिंह (हरिद्वार): कब आएगा

अध्यक्ष महोदय: आएगा, एक दिन में सब थोड़ी आ सकते हैं।

श्री अटल बिहारी वाजपेयी

SHRI ATAL BIHARI VAJPAYEE: I would like to call the attention of the Law Minister to the reported move to appoint ad hoc judges in the Supreme Court and various High Courts while regular posts are lying vacant. This is a serious move and the Law Minister should be asked to explain.

MR. SPEAKER: I am ascertaining the facts.

SHRIMATI GEETA MUKHERJEE: Is my calling attention under consideration?

MR. SPEAKER: Yes.

श्री अरिफ मोहम्मद खां (कानपुर): मैंने सूचना दी है कि वेस्ट बंगाल की वामपंथी सरकार पश्चिम बंगाल में बंद का आयोजन कर रही है और वहां पर अराजकता और हिंसा का माहौल पैदा करने की कोशिश कर रही है। अध्यक्ष

महोदय, जब सरकार ही हिंसा कराने का माहौल पैदा कर रही है, तो आप समझ सकते हैं कि क्या स्थिति होगी । . . (व्यंगधान) . . .

श्री रशीद मसूब (सहारनपुर) :
150 एप्रीकल्चरल प्रोजेक्ट्स रूकी हुई पड़ी हैं, उन पर आप ने कार्लिंग एटेंशन एक्सेप्ट कर लिया है या नहीं ?

MR. SPEAKER: It is under consideration.

12.05 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT AND REVIEW ON VICTORIA MEMORIAL HALL, CALCUTTA FOR 1979-80, ANNUAL REPORT ETC. OF I.I.T., KANPUR AND DELHI AND ANNUAL ACCOUNTS OF NORTH-EASTERN HILL UNIVERSITY, SHILLONG

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Executive Committee of the Trustees of the Victoria Memorial Hall, Calcutta, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Victoria Memorial Hall, Calcutta, for the year 1979-80. [Placed in Library. See No. LT-1363/80].

(2) (i) A copy of the Annual Report (Part II—Research and Development Activities (Hindi and English versions) of the Indian Institute of Technology, Kanpur, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Kanpur, for the year 1979-80. [Placed in Library. See No. LT-1364/80].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Delhi, for the year 1979-80.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Technology, Delhi for the year 1979-80. [Placed in Library. See No. LT-1365/80].

(4) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University Shillong for the year 1979-80 together with Audit Report thereon. [Placed in Library. See No. LT-1366/80].

STATEMENTS re ACTION TAKEN BY GOVERNMENT OF VARIOUS ASSURANCES ETC. GIVEN BY MINISTERS

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): I beg to lay on the Table the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—